

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
RAJYA SABHA
UNSTARRED QUESTION NO.1289
ANSWERED ON 14.12.2023

MISSING CENTRALLY PROTECTED MONUMENTS

1289. SMT. SULATA DEO:
SHRI NIRANJAN BISHI:

Will the Minister of CULTURE be pleased to state:

- (a) whether Government is aware of the Standing Committee report that identified 92 Centrally Protected Monuments (CPMs) as 'missing';
- (b) if so, the steps taken to locate and restore those missing monuments;
- (c) the information about identified monuments and those that are still unaccounted for;
- (d) whether Government is aware of the urgent need for a Security Policy for all the CPMs; and
- (e) if so, the actions taken in this regard, if not, the reasons therefor?

ANSWER

THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH
EASTERN REGION

(SHRI G. KISHAN REDDY)

- (a) The performance Audit Report of Comptroller and Auditor General of India (CAG) in 2013 had stated that 92 protected monuments were found missing.
- (b) Vigorous efforts to locate/identify the reportedly untraceable monuments, based on old & records, revenue maps and referring published reports, were carried out by
- (c) Archaeological Survey of India. The exercise gave fruitful results and out of 92 monuments 74 monuments have been traced out.
- (d) Multi Tasking Staff has been posted for watch and ward at protected monuments and & sites. Further, at selected monuments private security personnel as well as CISF are
- (e) provided and periodic inspection is also carried out. Further, Archaeological Survey of India has entered into a Memorandum of Understanding with Indian Institute of Technology, Delhi for undertaking a comprehensive examination of various issues related to safety and security of protected monuments.
